

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3776
ANSWERED ON:18.02.2014
COAL BLOCK ALLOCATION TO PUNJAB
Badal Harsimrat Kaur;Semmalai Shri S.

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received proposals from the States/UTs, including Punjab, for allocation of coal blocks;
- (b) if so, the details thereof during the last three years and the current year;and
- (c) the details of the proposals cleared during the said period and the proposals awaiting clearance along with the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c) After the amendment of Mines and Mineral (Development and Regulation) Act, 1957 in 2010, the 'Auction by Competitive Bidding of Coal Mine Rules, 2012' were notified on 2nd February, 2012. Prior to the above amendment, the Government has not invited any proposal for allocation of coal blocks from Central/State PSUs under Government dispensation route during the last three years.

However, 17 coal blocks (14 for Power and 3 for mining) were put on offer under 'Auction by Competitive Bidding of Coal Mine Rules, 2012' for allocation to Government Companies/ Corporations vide Notice Inviting Applications dated 31.12.2012. Inter Ministerial Committee has finalized recommendation for the allocation of these 17 coal blocks to Government Companies /Corporations of various States including Punjab during the current year i.e. 2013-14 as per detail given below:-

(i) 14 coal blocks for Power end-use :-

| S.No. | State | Coal Block Allocated |
|-------|-------|----------------------|
|-------|-------|----------------------|

1. Bihar Deocha-Pachami

2. Chhattisgarh Jilga-Barpali & Baisi

3. Gujarat Mahajanvadi

4. Karnataka Deocha-Pachami

5. Maharashtra Mahajanvadi

6. Meghalaya

7. Mizoram
8. Odisha Tentuloi
9. Punjab Deocha-Pachami
10. Rajasthan Kente Extn.
11. Tamilnadu Deocha-Pachami
12. Uttarakhand
13. Uttar Pradesh Deocha-Pachami & Kalyanpur-Badalpara
14. West Bengal Deocha-Pachami
15. Haryana Kalyanpur-Badalpara
16. Kerala
17. Madhya Pradesh Gondbahera-Ujhani
18. Andhra Pradesh Sarapal-Nuapara
19. Jammu & Kashmir Kudanali-Luburi

(ii) 03 coal blocks for Mining end-use:-

S.No. State Coal Block Allocated

1. Andhra Pradesh
2. Bihar Gowa
3. Chhattisgarh Kerwa
4. Gujarat
5. Haryana
6. Jharkhand Gowa
7. Karnataka
8. Madhya Pradesh Kerwa
9. Maharashtra
10. Mizoram
11. Odisha Brahmani
12. Punjab
13. Rajasthan
14. Uttar Pradesh

15. West Bengal

All the applications for allocation of coal blocks received from various State Government Companies/Corporations including the State of Punjab were evaluated by Inter-Ministerial Technical Committee and recommended to Inter-Ministerial Committee (IMC) on the basis of pre-determined evaluation criteria and after obtaining comments from the concerned administrative Ministries i.e. Ministry of Power/Central Electricity Authority and Ministry of Steel/Department of Industrial Policy & Promotion, Host States (where coal block is located) and the applicant State, Coal Mines Planning & Design Institute Ltd. etc.